

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/ 391 /A

From :- Smti. Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Dr. Manash Baruah,
Special Judge, Assam
Guwahati.

Dated Guwahati the nd 22 January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. Spl./77/2025, dtd. 20.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.01.2025**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/ 392 /A, dated , 22-01-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)